

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 13th day of *March, 2019*.

**HON'BLE JUSTICE SHRI BHARAT BHUSHAN, MEMBER (J).
HON'BLE MS. AJANTA DAYALAN, MEMBER (A).**

Civil Misc. Application No. 330/02268/2018
In
Original Application Number. 330/00035/2018.

Umesh Chandra Tripathi.Applicant.

VE R S U S

Union of India and others.Respondents

Advocate for the applicant : Shri Pankaj Srivastava
Advocate for the Respondents: Shri Anil Kumar

O R D E R
(Delivered by Hon'ble Justice Shri Bharat Bhushan, J.M)

Learned counsel for the applicant submitted that he has filed MA No. 330/02268/2018 to withdraw this OA. Learned counsel for the respondents does not object to withdrawal of the OA.

2. Accordingly, MA No. 330/022680/2018 is allowed and the OA is dismissed as withdrawn.

**(MS. AJANTA DAYALAN) (JUSTICE BHARAT BHUSHAN)
MEMBER- A. MEMBER- J.**

Anand...